

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.420**  
**IA/6117/ND/2023 in IB/1122/ND/2020**

**IN THE MATTER OF:**

Kaliber Associates Pvt. Ltd	...	Applicant
Versus		
J. R. Modi Associates Ltd.	...	Respondent

**Under Section 7 of (IBC), 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anirban Bhattacharya, Mr. Rajeev  
Chowdhary, Advs.

For the Respondent : Ms. Divya Verma, Proxy Counsel

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/6117/ND/2023:-**

Mr. Anirban Bhattacharya, Ld. Counsel for the Applicant as well as Ms. Divya Verma, Ld. Proxy Counsel for the Respondent are present through VC. Counsel for the Respondent is directed to approach the Registry and upload the reply which was re-filed on 12.08.2021 vide filing No. 0710102117242020 within a week's time from today. Further, counsel for the Respondent is directed to furnish a hard copy of the reply statement filed on 12.08.2021 for easy reference to this Tribunal. List the matter on **27.05.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**